

IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 14036/2023 & CM APPL. 55449/2023

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RADHEY SHYAMPetitioner versus STATE GNCTD & ORS.Respondents W.P.(C) 14037/2023 & CM APPLs. 55452/2023, 43683/2024, 43684/202<u>4 & 57818/2024</u> SAURAV PRAKASHPetitioner versus STATE OF GNCTD & ORS.Respondents W.P.(C) 14038/2023 & CM APPL. 55453/2023 SANJAY KUMARPetitioner versusRespondents STATE GNCTD & ORS. W.P.(C) 14039/2023 & CM APPL. 55455/2023 SHYAM BALHARAPetitioner versus STATE NCT OF DELHI & ORS.Respondents Through W.P.(C) 14041/2023 & CM APPLs. 55460/2023, 43682/2024 & 57786/2024 **BAL KISHAN SAINI**Petitioner versus STATE NCT OF DELHI & ORS.Respondents W.P.(C) 14045/2023 & CM APPL. 55466/2023 PINKI BALHARA & ORS.Petitioners versus W.P.(C) 14036/2023 & Connected Matters Page 1 of 2

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GOVT. OF NCT OF DELHI & ORS.

.....Respondents

Appearance:Mr. Dhruv Rohatgi, Mr. Chandrika Sachdeva & Mr. Dhruv Kumar, Advocates for R-1, 2 & 3 in item Nos. 58, 59, 60 & 61
Ms. Rachita Garg, Mr. Agam Rajput & Ms. Preeti, Advocates for GNCTD. [M:-7838066417]
Mr. Hitanshu Uttreja, advocate for respondent no. 5
Mr. Sanjay Vashishtha, SC with Ms. Harshita Rai, Mr. Siddhartha Goswami and Ms. Gunjan Rathore, Advocates for R-MCD in Item Nos. 58 to 63.
Ms. Sangeeta Bharti, SC with Ms. Manya Sharma, Adv. for R-DJB in Item Nos. 58 to 63.
Mr. Tushar Sannu, ASC for GNCTD with Mr. Shivam, Advocate in Item No. 63

CORAM: HON'BLE MR. JUSTICE PRATEEK JALAN <u>O R D E R</u> 12.02.2025

The matters could not be taken up for hearing due to paucity of time.

List on 04.07.2025.

(BY ORDER)

COURT MASTER

FEBRUARY 12, 2025 vc

W.P.(C) 14036/2023 & Connected Matters

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